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THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOl): (a) There is no restriction on inter-State movement of levy-free rice. wheat, coarsegrains and oilseeds. In view of the need to maximise procurement of rice for public stocks, the State Government of Andhra Pradesh, Karnataka, Haryana, Uttar Pradesh (in certain divisions) and Chandigarh Administration, have however, imposed inter-State movement restrictions on paddy. Madhya Pradesh, Rajasthan, Pondicherry and Tamil Nadu have allowed movement outside their respective State of paddy after payment of 25%, 25%, 30% and 50% export levy respectively.

- (b) No, Sir.
- (c) and (d) Do not arise.

Threat to launch an agitation by AIKVTA

827. SHRI GURUDAS DAS GUPTA:
PROF. SAURIN BHATTA
CHARYA:
SHRI GAYA SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether it is a fact that All India Kendriya Vidyalaya Teachers' Association has recently threatened to launch an agitation in support of its demands;
- (b) if so, what is the response of Government; and
- (c) whether any talks have been held with the Association in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (c) Yes, Sir. Talks have been held by Kendriya Vidyalaya Sangathan with the representatives of Teachers Associations including AIKVTA, on 16th and 17th November. 1992 to discuss their demands.

Sports Hostels in the Country

828. DR. NARREDDY THULASI REDDY: Will the Minister of HUMAN 9-405 RSS/93 RESOURCE DEVELOPMENT be pleased to state :

- (a) how many Sports Hostels are there in the country and where they are located; and
- (b) how many boys and girls are receiving training under the Sports Hostel Scheme of Sports Authority of India?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHM ARJUN SINGH) :(a) There are 17 Sports Hostels in the country established by Sports Authority of India. Details have been given in the Statement (See below).

(b) Six Hundred and Eighty-one.

Statement

Sports Hostels in the Country

- 1. Cuttack (Orissa)
- 2. Siliguri (West Bengal)
- 3. Calcutta (West Bengal)
- 4. Guwahati (Assam)
- 5. Imphal (Manipur)
- 6. Dimapur (Nagaland)
- 7. Gandhinagar (Gujarat)
- 8. Bombay (Maharashtra)
- 9. Panaji (Goa)
- 10. Alwar (Rajasthan)
- 11. Bhiwani (Haryana)
- 12. Bilaspur (Himachal Pradesh)
- 13. Chandigarh (Chandigarh-UT)
- 14. Bangalore (Karnataka)
- 15. Madras (Tama Nadu)
- 16. Hyderabad (Andhra Pradesh)
- 17. Calicut (Kerala)

Acute Shortage of NCERT Books in Arunachal Pradesh

829. SHRI NYODEK YONGGAM: Will the Minster of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that there is an acute shortage of NCERT books in the State of Arunachal Pradesh:
- (b) whether Government are also aware that NCERT used to change cuiriculum frequently thereby causing great problem

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to text book suppliers, publishers as well as the students; and

(c) if so, what is the Government's reaction thereto and the steps being taken to make available the text books to the students in time

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) According to tine information given by the NCERT, there is no shortage of the textbooks in Arunachal Pradesh. The NCERT does not distribute its textbooks in the State. At the beginning of each acedemic session, the Government of Arunachal Pradesh makes advance payment to the NCERT for purchase of the NCERT textbooks, Workbooks and Supplementary Readers and asks its Delhi representative to make arrangement for lifting the requisite number of such books from Delhi-campus of the NCERT and their despatch to various destinations in the State. Out of 132 titles of NCERT books requisitioned for the 1992-93 session, adequate number of copies of 127 titles were lifted by the State Government during the period from 13-4-92 to 20-7-92 for supply of copies of the remaining 5 titles, the State Government has made advancement payment on 27-10-92 and the titles are being lifted by their representative.

- (b) It is not true that the NCERT changes its School Curricula frequently. The last change in the School Curricula was done on the basis of the guidelines of National Curricular Framework brought out by the NCERT in 1988, keep ing in view the postulated of the National Policy on Education, 1986.
 - (c) Does not arise.

लंदन में भारतीय मृतियों की नीलामी

- 830. श्री विस्वासराव रामराव पाटिल :। क्या मानव संसाधन विकास मंत्री यह इताने को कपाकरों के कि :
- (क) क्यायह सचाही कि हाल ही में लंदन में पुरासत्व महत्व की भारतीय मृतिवी की नीलाभी की गयी थीं:

(स) यदि हां, तो लगभग 40 वहां कैसे पहुंच गई ;

to Questions

- (ग) क्या यह भी सच है कि प्रातत्व महत्त्व की बहुत सी वस्तुएं तस्करी दुवारा विदेशों में पहुंच रही हैं;
- (घ) यदि हां, तो क्या सरकार इनकी तस्करी को रांकन के लिए तथा विदेशों में पहले ही पहुंच चुकी वस्तुओं को देश में वापस लाने के लिए कोई योजना बनाने का विचार रखती है:
 - (ङ) उसका ब्योरा क्या है; और
- (च) यदि उपर्युक्त भाग (द) और (ङ) का उत्तर नहीं है, तो उसके क्या कारण

मानव संसाधन विकास मंत्रालय दिभाग और संस्कृति विभाग्) में उप-मंत्री (कामारो क्रेसजा) : (क) से (ग) इस संबंध में भारत सरकार को एसी कोई सुचना प्राप्त नहीं हुई हैं।

- (घ) और (ङ) तस्कारी राकने और चुराई गई वस्तुओं, जो विदेशों में पहुंच गई है, को पून: प्राप्त करने के लिए, भारत सरकार द्वारा यूनेस्को के समभाति "सांस्क-तिक संपदा के अवैध आयात, दिर्यात और स्वामित्व के स्थानांतरण का निषेध एवं निवा-रण'' का 24-1-1977 को अनुमोदन किया गया ह² । इसके जलावा, पुरावशेष और बहुमूल्य कलाकृति अधिनियम, 1972 की धारा 3 के अनुसार सक्षम प्राधिकारी की स्वीकृति के बिना प्रावस्तुओं और बहुम्ल्य कलाकतियों के निर्यात की अनुमति नहीं है। सीमा-क्रूक अधिकारियों के सहयोग से निकास बंदरगाहों (हवाई और समुद्री) पर जांच-पड़ताल की व्यवस्था भी की गई है। केन्द्रोय जांच ब्यूरो और इन्टरपोल से न केवल तस्करी का पता लगाने और उसको संकन के लिए आवश्यक सहायता ली जाती है, अपित् विदेशों से वस्तुओं की पुनः प्राप्त करने के लिए भी सहावता ली जाती 🗗 🔃
 - (च) प्रक्त नहीं उठता ।